

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1183 & 1184 OF 2018 IN**  
**DFR NO. 3131 OF 2018**

**Dated : 30<sup>th</sup> August , 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Matrix Power (Wind) Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Sandeep Rajpurohit  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice to the IA Nos. 1183 of 2018 & 1184 of 2018 returnable on 17.09.2018. Dasti, in addition, is also permitted.

List the matter for on **17.09.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice N.K. Patil)**  
**Judicial Member**